


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 3/5/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/454/2018  
PETITION NUMBER :  
NAME OF THE PETITIONER(S) : SEANORA INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : ROC, CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

	SATHYA HARSHO . M.R		
	B. Sarathbabu	For Roc, Chennai	B. Sarathbabu

ORDER

Counsel for the applicant present. Representative of RoC present and filed report.  
Heard. Order is reserved.

- 54 -

(S VIJAYARAGHAVAN)  
Member (Technical)

- 54 -

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc